

improved varieties and production technologies for increasing production of barley.

(c) Indian Council of Agricultural Research and State Agricultural Universities are already seized of the problems in barley production and are actively engaged to solve them through appropriate research efforts. As a result of concerted efforts in varietal development, more than sixteen improved varieties of barley have been released in the country.

(d) No, Sir.

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 37th November, 1987, to Unstarred Question 2079, re. the vegetable scandal unearthed in the Super Bazar, Delhi.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): Sir, I beg to lay on the Table a statement in English and Hindi correcting the reply given in the Rajya Sabha on the 27th November, 1987, to Unstarred Question 2079, regarding the vegetable scandal unearthed in the Super Bazar, Delhi.

श्री राम अवधेश सिंह : *

श्री समापति : आप मेरी इजाजत के बिना बोल रहे हैं। बोलेंगे तो मैं फिर एक्शन लूंगा। इनका कहा हुआ कुछ भी नहीं आयेगा।

PAPERS LAID ON THE TABLE

Report and Accounts (1986-87) of the Sports, Authority of India, New Delhi and related papers.

*Not recorded.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): Sir, on behalf of SHRI P. V. NARASIMHARAO, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

(i) Annual Report and Accounts of the Sports Authority of India, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5392/87 for (i) and (ii)]

I. **Report and Accounts (1986-87) of the Cardamom Trading Corporation Limited, Bangalore and related papers.**

11. **Report and Accounts (1986-87) of the Indian Diamond Institute, Surat and related papers.**

SHRI M. M. JACOB: Sir, on behalf of SHRI NARAYAN DATT TIWARI, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Fourth Annual Report and Accounts of the Cardamom Trading Corporation Limited, Bangalore, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-5393/87 for (i) and (ii)]

II. A copy each (in English and Hindi) of the following papers:—

(i) Fifth Annual Report and Accounts of the Indian Diamond

Institute, Surat, for the year 1986-87, together with the Auditors' Report on the Accounts.

(iij) Review by Government on the working of the Institute. [Placed in Library. See No. LT-5395/87 for (i) and (ii)]

Report and Accounts (for the period from 1st September, 1986 to 31st March, 1987) of the Council for Advancement of People's Action and Rural Technology New Delhi and related papers

THE MINISTER OF AGRICULTURE (SHRI G. S. DHILLON): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers: —

(i) First Annual Report and Accounts of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the period from 1st September, 1986 to 31st March, 1987, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Council. [Placed in Library. See No. LT-5401/87 for (i) and (ii)].

I. Report and Accounts (1986-87) of the Tannery and Footwear Corporation of India Limited, Kanpur and related papers.

II. Report and Accounts (1986-87) of the Cement Corporation of India Limited, New Delhi and related papers.

m. Report and Accounts (1986-87) of the Hindustan Cables Limited, Calcutta and related papers.

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers: —

(i) (a) Eighteenth Annual Report and Accounts of the Tannery

and Footwear Corporation of India Limited, Kanpur, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-5326/87 for (a) and (b)]

(ii) (a) Twenty-third Annual Report and Accounts of the Cement Corporation of India Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5325/87 for (a) and (b)]

(iii) (a) Thirty-fifth Annual Report and Accounts of the Hindustan Cables Limited, Calcutta, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5430/87 for (a) and (b)]

I. Report and Accounts (1986-87) of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati and related papers.

II. Report and Accounts (1986-87) of the Modern Food Industries (India) Limited, New Delhi and related papers.

III. Report and Accounts (1986-87) of the Bihar Fruit and Vegetable Development Corporation Limited Patna and related papers.